

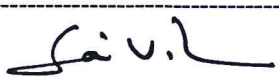

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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/129/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	Sai Vihari na Cibi Vishnu	Counsel for Petitioner	
2	H. KARTHIK SETHAPATI	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel for respondents present and reported ready for making submissions. Counsel for petitioner prayed time for making submissions stating that the senior counsel could not attend before the Tribunal today as he is held up at the High Court of Madras. Time extended finally at request. Put up on 07.11.2017 at 10.30 A.M.

— Sel —
K Anantha Padmanabha Swamy
Member (Judicial)

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